NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 20/BB/ 17		For consideration	Rule 7 of IB	Aegan Industries Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

RATESH-S

Respondent

REPRESENTATION TO WHOM

Counsel for petitioner is present. Counsel for SBI is present. Counsel for petitioner filed rejoinder.

List it on 21.07.2017.

MEMBER (J)